

ORISSA HIGH COURT**FILING REPORT AS ON :18/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0009375/2023	ARUN KUMAR GANTAYAT VS STATE OF ODISHA	PARSURAM DAS VS	MALGODOWN /143 /2023 () //
2	BLAPL/0009376/2023	KUNU @ PRAMOD KUMAR MOHANTY VS STATE OF ODISHA	PRINCEPEE RAY VS	LAXMISAGAR P.S. /229 /2023 () //
3	BLAPL/0009377/2023	NABAKISHORE PRADHAN VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	AIRPORT /247 /2023 () //
4	BLAPL/0009378/2023	GOPI MUDULI VS STATE OF ODISHA	BALARAM KHARA VS	MACHHKUND /64 /2015 () //
5	BLAPL/0009379/2023	SRIDHAR NAYAK VS STATE OF ODISHA	MANAS RANJAN PATRA VS	NIHALPRASAD /146 /2023 () //
6	BLAPL/0009380/2023	DUKHU BARIK VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	//0 () //
7	BLAPL/0009381/2023	SANJIT KUMAR NAYAK VS STATE OF ODISHA	BYOMOKESH SAHOO VS	KUCHINDA /95 /2023 () //
8	BLAPL/0009382/2023	SULEMAN SAHA @ SULAMAN SAHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /197 /2022 () //
9	BLAPL/0009383/2023	SIDHANTA JENA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /499 /2020 () //
10	BLAPL/0009384/2023	SUMANTA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /66 /2023 () //
11	BLAPL/0009385/2023	MINAKETAN SOURA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOTPAD /240 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :18/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0009386/2023	BAPI @ MATU MURMU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	UDALA /125 /2021 () //
13	BLAPL/0009387/2023	PRADIP @ PRADEEP BAG VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /54 /2020 () //
14	BLAPL/0009388/2023	T.BHASKAR VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /127 /2023 () //
15	BLAPL/0009389/2023	LALIT SETHI VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	UMERKOTE /79 /2023 () //
16	BLAPL/0009390/2023	NILAMANI BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAPUR /12 /2023 () //
17	BLAPL/0009391/2023	JADUMANI PRADHAN VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	POLASARA PS /256 /2023 () //
18	BLAPL/0009392/2023	CHAKRADHAR PANDA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 () //
19	BLAPL/0009393/2023	KARFUL CHHATAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /134 /2023 () //
20	BLAPL/0009394/2023	SANJIB HIAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /134 /2023 () //
21	BLAPL/0009395/2023	BIRENDRA BISWAL VS STATE OF ODISHA	SRIKANTA PANDA VS	/ /0 () //
22	BLAPL/0009396/2023	KRUSHNA CHANDRA MAHALIKA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	/ /0 () //
23	BLAPL/0009397/2023	SAJAT SAHA @ SAJA	JYOTIRMAYA SAHOO	NIRAKARPUR /197 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0009398/2023	NABA @ NABAKISHOR PARIDA	SATYA RANJAN MULIA	NAYAPALLI P.S. /123 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0009399/2023	SUBAS @ ADITYA PRASAD PAIKRAY	SATYA RANJAN MULIA	NAYAPALLI P.S. /123 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0009400/2023	LAXMIKANTA DAS @ BABLU	SATYA RANJAN MULIA	NAYAPALLI P.S. /123 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0009401/2023	MANOJ KUMAR PANDA @ MUNA	BISWARANJAN MAHARATHA	BASELI SAHI PS /75 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0009402/2023	VICKEY AGARWAL	ARUN KUMAR NAYAK	BARGARH /507 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0009403/2023	SAGAR GAGRAI	ARIJEET MISHRA	JENAPUR /384 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0009404/2023	RANJIT NAYAK @ CHEIN	JYOTIRMAYA SAHOO	NAYAGARH /69 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0009405/2023	SUNIL MANDAL	AMIT BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0009406/2023	SUMIT	AMIT BISWAL	ADVA /93 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0009407/2023	SRABAN PRADHAN @ SRABANA	MAHES DAS	K.NUAGOAN /69 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0009408/2023	LABA MALLIK	SARAT KUMAR JENA	BHATILI /164 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :18/08/2023**

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35	BLAPL/0009409/2023	STATE OF ODISHA MANTU BISWAL VS	SATYA RANJAN MULIA VS	// BHANJPUR /169 /2023 ()
36	BLAPL/0009410/2023	STATE OF ODISHA GULVESH KHAN @ HAZARAT VS	RAMESH CHANDRA MAHARANA VS	// SPL.TASK FORCE /9 /2022 ()
37	BLAPL/0009411/2023	STATE OF ODISHA KAMAL LOCHAN PARIDA @ ANIL KUMAR VS	DIPTIREKHA NANDA VS	// BOLAGARH P.S. /131 /2023 ()
38	BLAPL/0009412/2023	STATE OF ODISHA LIPU BEHERA VS	PARTHA SARATHI ACHARYA VS	// MADHUPATNA /123 /2021 ()
39	BLAPL/0009413/2023	STATE OF ODISHA KANHA BAG VS	PRATYUSHA NAIDU VS	// / /0 ()
40	BLAPL/0009414/2023	STATE OF ODISHA SURYANARAYANA BEHERA VS	PRATYUSHA NAIDU VS	// / /0 ()
41	BLAPL/0009415/2023	STATE OF ODISHA RANJAN KUMAR NAYAK VS	ASHOK KUMAR SWAIN (1) VS	// KHARABEL NAGAR P.S. /85 /2023 ()
42	BLAPL/0009416/2023	STATE OF ODISHA MUNA GOUDA VS	JYOTIRMAYA SAHOO VS	// KODALA /173 /2023 ()
43	BLAPL/0009417/2023	STATE OF ODISHA PURANDAR NAIK @ PURANDAR @ PANCHU NAIK VS	SURYAKANTA DWIBEDI VS	// LARAMBA /169 /2021 ()
44	BLAPL/0009418/2023	STATE OF ODISHA SANTU @ SANTOSH DAS @ BHOI VS	BISHNU PRASAD PRADHAN VS	// PURI TOWN /198 /2023 ()
45	BLAPL/0009419/2023	STATE OF ODISHA KANHU CHARAN PRADHAN VS	MANOJ PATNAIK VS	// PATTAPUR (DIGAPAHANDI) /297 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :18/08/2023**

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46	BLAPL/0009420/2023	MAHENDRA RANA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	//0 () //
47	BLAPL/0009421/2023	SURI HARIJAN @ SURI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /208 /2023 () //
48	BLAPL/0009422/2023	MADHABANANDA SINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SARAT /9 /2023 () //
49	BLAPL/0009423/2023	DEEPAK KUMAR @ DEEPAK VS STATE OF ODISHA	SURYAKANTA DASH VS	//0 () //
50	BLAPL/0009424/2023	JITU JENA @ BIDYADHAR JENA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	ANANDAPUR /284 /2022 () //
51	BLAPL/0009425/2023	BABUL SHEKH VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	//0 () //
52	BLAPL/0009426/2023	PAGAL @ AJAY SING @ SINGH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BETNOTI /102 /2023 () //
53	BLAPL/0009427/2023	RAJU SAHOO @ GOSWAMY VS STATE OF ODISHA	DASARATHI DASH VS	KHANDAGIRI P.S. /361 /2022 () //
54	BLAPL/0009428/2023	ANUP PANDEY VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /391 /2023 () //
55	BLAPL/0009429/2023	MAFUZA BIBI VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	BADAMBADI /232 /2022 () //
56	BLAPL/0009430/2023	NEPAL MUNDARY VS STATE OF ODISHA	DEBASIS MISHRA VS	MAHULPADA /24 /2020 () //
57	BLAPL/0009431/2023	SK. TAHIR	CHHABI BEHERA	KHANDAGIRI P.S. /288 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
58	BLAPL/0009432/2023	STATE OF ODISHA JAGANNATH SWAIN	BIBEKANANDA BAIKAKH	// /0
		VS	VS	()
59	BLAPL/0009433/2023	STATE OF ODISHA SRIPATI DHARUA	KIRTAN DANG	// LOISINGHA(BOLANGIR) /148 /2023
		VS	VS	()
60	BLAPL/0009434/2023	STATE OF ODISHA RABI @ RABINDRA PARIDA	BASUDEV PUJARI	// KODALA /115 /2011
		VS	VS	()
61	BLAPL/0009435/2023	STATE OF ODISHA SANTOSH BADAETH @ TUMUKA	JNYANANANDA PANDA	// MUDANPUR RAMPUR /167 /2022
		VS	VS	()
62	BLAPL/0009436/2023	STATE OF ODISHA RATNAKAR KHATUA	BASUDEV PUJARI	// KODALA /478 /2021
		VS	VS	()
63	BLAPL/0009437/2023	STATE OF ODISHA RANJIT KUMAR SAHOO	AMLAN SHAKTI PAUL	// /0
		VS	VS	()
64	BLAPL/0009438/2023	STATE OF ODISHA SANTOSH BADAETH @ TUMUKA	JNYANANANDA PANDA	// MUDANPUR RAMPUR /168 /2022
		VS	VS	()
65	BLAPL/0009439/2023	STATE OF ODISHA KALA @ NARAYAN SINGH	JAYANTA KUMAR MAJHI	// NILGIRI /135 /2003
		VS	VS	()
66	BLAPL/0009440/2023	STATE OF ODISHA SAMEER BARIK	ARIJEET MISHRA	// JEYPORE MAHILA /74 /2023
		VS	VS	()
67	BLAPL/0009441/2023	STATE OF ODISHA RABI@RABINDRA PARIDA	BASUDEV PUJARI	// KODALA /116 /2011
		VS	VS	()
68	BLAPL/0009442/2023	STATE OF ODISHA SUNIL RAY	MANAS KUMAR CHAND	// NANDAPUR /35 /2019
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :18/08/2023**

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69	BLAPL/0009443/2023	STATE OF ODISHA HRUSHIKESH DEB VS	MANAS KUMAR CHAND VS	// NANDAPUR /35 /2019 ()
70	BLAPL/0009444/2023	STATE OF ODISHA KAMADEBA DIGAL VS	SANJIB KUMAR BHANJADEO VS	// PHIRINGIA /42 /2023 ()
71	BLAPL/0009445/2023	STATE OF ODISHA SAGAR DAS @ DIPUA VS	TAPAN JYOTI PANI VS	// BALIANTA P.S. /238 /2023 ()
72	BLAPL/0009446/2023	STATE OF ODISHA RAGHUNATH HARIJAN VS	SURYAKANTA DASH VS	// JEYPORE SADAR /158 /2023 ()
73	BLAPL/0009447/2023	STATE OF ODISHA AKASH DEEP VS	AMITABH PRADHAN VS	// SASON /89 /2023 ()
74	BLAPL/0009448/2023	STATE OF ODISHA GULIJAR SINGH VS	SARAT KUMAR JENA VS	// barpalli /243 /2023 ()
75	BLAPL/0009449/2023	STATE OF ODISHA SOUMYA RANJAN PATRA VS	BHAKTA BHUSAN BARIK VS	// DHAULI PS /46 /2022 ()
76	CMAPL/0000607/2023	STATE OF ODISHA ASHOK KUMAR ROUT VS	ARJEET MISHRA VS	// // ()
77	CMAPL/0000608/2023	C.D.A., CUTTACK HIMANSU KUMAR GIRI VS	ADV. VS	// // ()
78	CMP/0000931/2023	SUBRAT@ MURALIDHAR PATRA M/S. SIVASAKTI DEVELOPERS (PVT. LTD.) VS	DILLIP KUMAR PRADHAN VS	// // ()
79	CMP/0000932/2023	SATYABHAMA SAHOO THE SECY., BSE, ODISHA VS	S.E.HAQUE VS	// // ()
		GITANJALI BAI		//

ORISSA HIGH COURT**FILING REPORT AS ON :18/08/2023**

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80	CMP/0000933/2023	BIRANCHI NARAYAN MAHARANA VS LALIT KUMAR GHOSH	DAMODAR DEO VS	// 0 //
81	CMP/0000934/2023	SHANTI SEKHAR BARUA VS MINA BARUA	JYOTI PATNAIK VS	// 0 //
82	CMP/0000935/2023	JYOTI PRAKASH DAS VS PRAVAT NALINI PARIDA	HITABHILASH MOHANTY VS	// 0 //
83	CONTC/0006091/2023	MAMATAMANJARI MOHANTY VS ASWATHY S., I.A.S.	ADV VS	// 0 //
84	CONTC/0006092/2023	ABHIMANYU JENA VS ANIL KUMAR SETHY, SUB COLLECTOR, ANANDPUR, KEONJHAR	ASHUTOSH MOHANTA VS	// 0 //
85	CONTC/0006093/2023	PRABHAKAR BISWAL VS SUSANTA KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, BBSR	ADV. VS	// 0 //
86	CONTC/0006094/2023	ASHOK KUMAR PUROHIT VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
87	CONTC/0006095/2023	JAYAPRADA TRIPATHY VS JAGNYADATTA TRIPATHY	ADV. VS	// 0 //
88	CONTC/0006096/2023	SK. HAJIBUR VS PRIYABRATA PADHI, O.A.S.	SUBASH CHANDRA PUSPALAKA VS	// 0 //
89	CONTC/0006097/2023	JOGENDRA KUMAR MALLICK VS PURNA CHANDRA RATH, ADDL. CHIEF ENGINEER, EASTERN CIRCLE (W.R)-I, CUTTACK	ADV VS	// 0 //
90	CONTC/0006098/2023	IKBAL JABED VS SHALINI PANDIT, COMMNR. CUM SECY., HEALTH AND FAMILY WELFARE DEPT.	KOUSIK ANANDA GURU VS	// 0 //
91	CONTC/0006099/2023	PRABEEN KUMAR HOTA	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CONTC/0006100/2023	AMIT KUMAR GARG, CHIEF EXECUTIVE OFFICER, (TPSODL), KAMAPALLI, COURTPETA, BERHAMPUR TAPAN KUMAR NAYAK	ADV	//
		VS	VS	0
93	CONTC/0006101/2023	DIPTESH PATTANAIAK, I.P.S. RASHMITA DEY	ADV.	//
		VS	VS	0
94	CONTC/0006102/2023	DR. DULALSEN JAGADEV, C.D.M.O., BALASORE NIRANJAN PRATAP	ADV.	//
		VS	VS	0
95	CONTC/0006103/2023	SATYABRATA SAHOO, IAS SAROJ RANJAN MOHANTY	CHAKRADHAR SINGH	//
		VS	VS	0
96	CONTC/0006104/2023	RASMITARANI TARASIA, OAS (SB) DURGA CHARAN MISHRA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
97	CONTC/0006105/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPT.,/BBSR GOBARDHAN BARAL	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
98	CONTC/0006106/2023	BISWAJIT GHOSH, D.E.O., PURI KUNJA BIHARI PATY	ADV	//
		VS	VS	0
99	CONTC/0006107/2023	SUSHANTA KUMAR DAS, I.A.S. SHASHANKA SHEKHAR JENA	adv.	//
		VS	VS	0
100	CONTC/0006108/2023	ASWATHY S., I.A.S. Y.DILLESWAR RAO	ADV	//
		VS	VS	0
101	CONTC/0006109/2023	T. KISHOR KUMAR, DISTRICT INSPECTOR OF SCHOOLS, B.E.O. GOSANI, PARALAKHEMUNDI. S.TIRUPATI	ADV	//
		VS	VS	0
102	CONTC/0006110/2023	T. KISHOR KUMAR, DISTRICT INSPECTOR OF SCHOOLS, B.E.O. GOSANI, PARALAKHEMUNDI. BISWANATH SAHOO	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2023

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103	CONTC/0006111/2023	ASWATHY S., I.A.S. RANJAN KUMAR MAHAPATRA VS	ADV VS	// // 0
104	CONTC/0006112/2023	G.MATHI VATHANAN, I.A.S. ASHOK KUMAR DHARUA VS	NIRANJAN PANDA (1) VS	// // 0
105	CONTC/0006113/2023	KUMAR NAGBHUSAN, SUB COLLECTOR CUM SPL. L.A.O., BOLANGIR NARAYAN CHANDRA SATAPATHY VS	SIVA SANKAR CHAINI VS	// // 0
106	CONTC/0006114/2023	PRATIK SAHOO, O.A.S. SRIDHAR KUMAR SAHU VS	ADV. VS	// // 0
107	CONTC/0006115/2023	SHISHIR KUMAR RATHA, COMMNR. OF ENDOWMENTS, BBSR BHASKAR CHANDRA DAS VS	SIVA SANKAR CHAINI VS	// // 0
108	CONTC/0006116/2023	SAROJ KANTA NAYAK, O.A.S. PRASANTA KUMAR JENA VS	ADV. VS	// // 0
109	CONTC/0006117/2023	ANURAG GUPTA, CHIEF EXE.DIR., F.C.I. MAHENDRA KUMAR PATI VS	ADV VS	// // 0
110	CONTC/0006118/2023	VIJAY AMRUTA KULANGA, I.A.S. GEETANJALI NAYAK VS	ADV. VS	// // 0
111	CONTC/0006119/2023	ASWASTHY S., IAS AMARENDRA PATNAYAK VS	ADV. VS	// // 0
112	CONTC/0006120/2023	ARAVINDA AGRAWAL, COMMNR. CUM SECY., HIGHER EDU. DEPT., BBSR SURENDRANATH MISHRA VS	ADV. VS	// // 0
113	CONTC/0006121/2023	ARAVINDA AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT. BANDANARANI PATRA VS	ADV. VS	// // 0
		SATYABRATA SAHU, I.A.S.		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2023

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114	CONTC/0006122/2023	SAMAL BARRAGE EMPLOYEES UNION, SAMAL, ANGLA VS ANU GARG, I.A.S.	GAUSUDEV BARIK VS	// () //
115	CONTC/0006123/2023	SAMAL BARRAGE EMPLOYEES UNION, SAMAL, ANGLA VS ANU GARG, I.A.S.	GAUSUDEV BARIK VS	// () //
116	CONTC/0006124/2023	SAMAL BARRAGE EMPLOYEES UNION, SAMAL, ANGLA VS ANU GARG, I.A.S.	GAUSUDEV BARIK VS	// () //
117	CONTC/0006125/2023	SAMAL BARRAGE EMPLOYEES UNION, SAMAL, ANGLA VS ANU GARG, I.A.S.	GAUSUDEV BARIK VS	// () //
118	CONTC/0006126/2023	SAMAL BARRAGE EMPLOYEES UNION, SAMAL, ANGLA VS ANU GARG, I.A.S.	GAUSUDEV BARIK VS	// () //
119	CONTC/0006127/2023	JATINDRA KUMAR PANDA VS ASWATHY S, I.A.S.	SATYAJIT SAMAL VS	// () //
120	CONTC/0006128/2023	ARABINDA BHOI VS ASWATHY S, I.A.S.	SATYAJIT SAMAL VS	// () //
121	CONTC/0006129/2023	BINOD BIHARI NAYAK VS ASWATHY S, I.A.S.	SATYAJIT SAMAL VS	// () //
122	CONTR/0000043/2023	DR. SUBASH MOHAPATRA VS SANJAY KUMAR NAYAK, I.I.C., GADISHAGODA PS, PURI	ADV. VS	JODAPADAR /7 /2022 () //
123	CONTR/0000044/2023	TULASI SWAIN VS AMIT KUMAR BHUNIYA	SIVA SANKAR CHAINI VS	//0 () //
124	CRLA/0000925/2023	SILU BHOI VS STATE OF ODISHA	DEBENDRA KUMAR SAHOO (1) VS	BANARAPAL /106 /2017 () //
125	CRLA/0000926/2023	SHYAM SUNDAR BEHERA	CHEERA RANJAN SATAPATHY	MAHANGA /185 /2014

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FILING REPORT AS ON :18/08/2023

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		VS	VS	()
126	CRLA/0000927/2023	STATE OF ODISHA KANHA PRADHAN	TANMAYA KUMAR MOHANTY	// KHURDA P.S. /257 /2018
		VS	VS	()
127	CRLA/0000928/2023	STATE OF ODISHA BANKA @ SANANDA KUMAR SAHOO @ SANAND KUMAR MOHANTY	TANMAYA KUMAR MOHANTY	// DASPALLA /222 /2021
		VS	VS	()
128	CRLA/0000929/2023	STATE OF ODISHA KUNU PUJHARI	MANOJ KUMAR PANDA	// KOKSARA /71 /2017
		VS	VS	()
129	CRLMA/0000325/2023	STATE OF ODISHA SHRAWAN GOKUL SHINDE	CHINTU KUMAR AGRAWAL	// / /0
		VS	VS	()
130	CRLMA/0000326/2023	STATE OF ODISHA MADHUMITA BEHERA	DIGAMBARA MISHRA	// BHARATPUR PS /392 /2022
		VS	VS	()
131	CRLMA/0000327/2023	STATE OF ODISHA BHARAT @ BHARAT CH. MOHANTY	ADV.	// KAPTIPADA /35 /2018
		VS	VS	()
132	CRLMA/0000328/2023	STATE OF ODISHA ANIRUDHA DAS	ADV.	// MARKAT NAGAR /132 /2019
		VS	VS	()
133	CRLMC/0003698/2023	STATE OF ODISHA MANGULU SAHU	ABINASH ROUTRAY	// / /0
		VS	VS	()
134	CRLMC/0003699/2023	STATE OF ODISHA PRASANNA KUMAR MALLICK	RAMAKRISHNA NAIK	// JAGATPUR /118 /2019
		VS	VS	()
135	CRLMC/0003700/2023	STATE OF ODISHA SOHINI PAUL	ARUN KUMAR ACHARYA	// / /0
		VS	VS	A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR(Khordha)
		REPUBLIC OF INDIA (CBI)		TR/0000004/2017
136	CRLMC/0003701/2023	RAJENDRA JENA@GOPAL@RAJENDRA KUMAR JENA@MOUMYA RANJAN MOHANTY	MOUMYA RANJAN MOHANTY	BHOGRAI /228 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0003702/2023	STATE OF ODISHA PRAFULLA NAYAK @ TUKU @ PRAFULLA KUMAR VS	JYOTIRMAYA SAHOO VS	// SARANAKUL /97 /2016 ()
138	CRLMC/0003703/2023	STATE OF ODISHA KANHU CHARAN KANUNGO VS	ARIJEET MISHRA VS	// KHURDA P.S. /82 /2001 ()
139	CRLMC/0003704/2023	STATE OF ODISHA SUNIL KUMAR ROUSTRAY @ SUNIL KU. ROUSTRAY VS	KSHIROD KUMAR ROUT VS	// BARI /45 /2008 ()
140	CRLMC/0003705/2023	STATE OF ODISHA B. MOHAN REDDY @ BASI MOHAN REDDY VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /239 /2019 ()
141	CRLMC/0003706/2023	STATE OF ODISHA SUMITRA PARIDA VS	RAGHUNATH BISWAL VS	// NIALI /38 /2012 ()
142	CRLMC/0003707/2023	STATE OF ODISHA LAXMAN MALIK VS	RAJENDRA NARAYAN ROUT VS	// NILGIRI /132 /2018 ()
143	CRLMC/0003708/2023	STATE OF ODISHA TARAK SARKAR VS	BISWAJIT NAYAK VS	// KUNDEI /1 /2022 ()
144	CRLMC/0003709/2023	STATE OF ODISHA GANDHARBASEN BEHERA VS	SUDEEP KUMAR SARANGI VS	// KHARABEL NAGAR P.S. /262 /2023 ()
145	CRLMC/0003710/2023	STATE OF ODISHA RAMA CHANDRA JENA VS	JAGAMOHAN PATTANAICK VS	// CUTTACK VIGILANCE /7 /2021 ()
146	CRLMC/0003711/2023	STATE OF ODISHA MADIPALLI SIMANCHALA VS	ASHOK DAS VS	// PARLAKHEMUNDI /22 /2012 ()
147	CRLMC/0003712/2023	STATE OF ODISHA SOBHAN KRISHNA SAHU @ SOVAN KRISHNA SAHU VS	ABULU KHANSAMA VS	// BIKRAMPUR FCI /146 /2021 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0003713/2023	GANESWAR@GANESH SAHU VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	DHANUPALI /42 /2015 () //
149	CRLMC/0003714/2023	BALIA @ BALARAM PADHI VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	NIALI /9 /2018 () //
150	CRLMC/0003715/2023	SUSANTA KUMAR DHALSAMANTA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	CHAULIAGANJA /12 /2016 () //
151	CRLMC/0003716/2023	BASANTA KU. JAIN VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BANGOMUNDA /153 /2020 () //
152	CRLMC/0003717/2023	KABITA HOTA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BALUGAON P.S. /172 /2022 () //
153	CRLMC/0003718/2023	BIJAY KUMAR KANSAL VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /511 /2023 () //
154	CRLMC/0003719/2023	GAYATRI MALLICK VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	MANCHESWAR P.S. /435 /2017 () //
155	CRLMP/0001636/2023	ASWINI KUMAR DASH VS STATE OF ODISHA		/ /0 () //
156	CRLMP/0001637/2023	JYOTSNARANI PRADHAN @ BISWAL VS RAMESH KUMAR PRADHAN	SURESH KUMAR JENA VS	/ /0 () //
157	CRLMP/0001638/2023	SUNERA BEGUM VS STATE OF ODISHA	SAROJ KUMAR DASH VS	/ /0 () //
158	CRLMP/0001639/2023	SUNERA BEGUM VS STATE OF ODISHA	SAROJ KUMAR DASH VS	/ /0 () //
159	CRLMP/0001640/2023	PAKEI PRADHAN	BYOMAKESH TRIPATHY	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMP/0001641/2023	STATE OF ODISHA PRABHUDATTA KAR	BYOMAKESH TRIPATHY	// /0
		VS	VS	()
161	CRLMP/0001642/2023	STATE OF ODISHA M/S. SANGEETA ENTERPRISES, CUTTACK	DAYANANDA MOHAPATRA	// /0
		VS	VS	()
162	CRLMP/0001643/2023	STATE OF ODISHA JYOTIRANJAN MOHANTY	BYOMAKESH TRIPATHY	// /0
		VS	VS	()
163	CRLMP/0001644/2023	STATE OF ODISHA SAUMITRI SAUMYA RANJAN SAMANTARAY	LINGARAJ SARANGI	// /0
		VS	VS	()
164	CRLMP/0001645/2023	STATE OF ODISHA SEBATI PANDA	SIVA SANKAR CHAINI	// /0
		VS	VS	()
165	CRLMP/0001646/2023	STATE OF ODISHA SWAPNARANI SWAIN	DR. SUSANT KUMAR KANUNGO	// /0
		VS	VS	()
166	CRLMP/0001647/2023	STATE OF ODISHA SWAGAT KUMAR SAHU	SANTOSH KUMAR MAHANTY	// /0
		VS	VS	()
167	CRLMP/0001648/2023	STATE OF ODISHA NIRANJAN BARAH	SONALI DAS	// /0
		VS	VS	()
168	CRLMP/0001649/2023	STATE OF ODISHA MURALI SAHU	ASHWINI KUMAR DAS	// /0
		VS	VS	()
169	CRLREV/0000431/2023	CBI, NEW DELHI ARJUNA PRADHAN	AMITAV TRIPATHY	// RAIKIA /25 /2018
		VS	VS	()
170	CRLREV/0000432/2023	STATE OF ODISHA RUDRA SINGH	RANJAN KUMAR ROUT	// /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRP/000030/2023	RAJIB LOCHAN KAR O.S.F.C. VS	ABINASH ROUTRAY VS	// // ()
172	FAO/0000377/2023	JYOTI PRAKASH DAS VISHWAKANT MOHAPATRA VS	CHITTARANJAN BAIRISAL VS	// // ()
173	FAO/0000378/2023	DR. SADHU CHARAN MOHAPATRA M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK VS	MAHITOSH SINHA VS	// // ()
174	FAO/0000379/2023	SABITRI BHUTIA SASMITA RAY VS	S.J.BISWAL VS	// // ()
175	JCRLA/0000092/2023	STATE OF ODISHA NIRU @ NIRUPAMA SETH VS	ADV. VS	// /51 /2015 ()
176	JCRLA/0000093/2023	STATE OF ODISHA RAGHUMANI PANDEY VS	ADV. VS	// TUREIKELA /69 /2021 ()
177	JCRLA/0000094/2023	STATE OF ODISHA CHANDAN PURTY VS	ADV. VS	// CHOUWAR /156 /2016 ()
178	JCRLA/0000095/2023	STATE OF ODISHA SHYAM SUNDAR KHATUA VS	ADV. VS	// KANTAMAL /98 /2022 ()
179	JCRLA/0000096/2023	STATE OF ODISHA BABU DEHURI VS	ADV. VS	// SAHADEV KHUNTA /58 /2018 ()
180	JCRLA/0000097/2023	STATE OF ODISHA KALIA @ RATIKANTA DAS VS	ADV. VS	// CUTTACK SADAR /287 /2016 ()
181	JCRLA/0000098/2023	STATE OF ODISHA SUSANTA NAIK VS	ADV. VS	// ATHGARH /288 /2017 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	JCRLA/000099/2023	SANTOSH NAIK VS STATE OF ODISHA	ADV. VS	BHANJANAGAR /381 /2018 () //
183	JCRLA/0000100/2023	BALAGA KIRAN @ ELAKA VS STATE OF ODISHA	ADV. VS	KASINAGAR /97 /2021 () //
184	JCRLA/0000101/2023	MANGILAL BHIL VS STATE OF ODISHA	ADV. VS	/ /0 () //
185	JCRLA/0000102/2023	BIJAYA NAYAK VS STATE OF ODISHA	ADV. VS	AIR FIELD P.S. /16 /2016 () //
186	JCRLA/0000103/2023	MADAN PINGUA VS STATE OF ODISHA	ADV. VS	JAMDA PS /70 /2022 () //
187	JCRLA/0000104/2023	SRIKANTA DEHURY VS STATE OF ODISHA	ADV. VS	NAYAKOT /21 /2020 () //
188	JCRLA/0000105/2023	THAKURA SOREN VS STATE OF ODISHA	ADV. VS	RAIRANGPUR TOWN /40 /2018 () //
189	MACA/0000801/2023	SNIGDHAMAYEE PUROHIT VS NARENDRA MEHER	JAGABANDHU SAHU VS	// () //
190	MACA/0000802/2023	JITENDRA GARNAYAK VS SANJAYA PRADHAN	HRUDANANDA MOHAPATRA VS	// () //
191	MATA/0000277/2023	SORUP KUMAR PARIDA VS PRASANIKA SWAIN	SUBHASISH DAS VS	// () //
192	MATA/0000278/2023	RAMANANDA PANDA VS LIPI PANDA	SATYABRATA MOHANTY VS	// () //
193	RPFAM/0000259/2023	BISHNUPADA SAMAL	AMAR BALLAV NANDA	//

ORISSA HIGH COURT**FILING REPORT AS ON :18/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	RPFAM/0000260/2023	NILIMA SAMAL DUSMANTA SAHOO	AMRITA MISHRA	//
		VS	VS	0
195	RPFAM/0000261/2023	SUCHISMITA SAHOO SONALI NAYAK	RANJAN KUMAR ROUT	//
		VS	VS	0
196	RPFAM/0000262/2023	ASHOK KUMAR SWAIN ANANDA KUMAR PRADHAN	AMITABH PRADHAN	//
		VS	VS	0
197	RSA/0000363/2023	MANISHA PRADHAN GRAM VIKASH HIGH SCHOOL, KONKIA, GANJAM	BIGYAN KUMAR SHARMA	//
		VS	VS	0
198	RSA/0000364/2023	GAYATRI SAHU SK. BUDHIA	AJIT KUMAR TRIPATHY	//
		VS	VS	0
199	RSA/0000365/2023	SK. AHSAN BHAGABAT BEJ	AJIT KUMAR TRIPATHY	//
		VS	VS	0
200	RVWPET/0000339/2023	ANNAPURNA BEHERA @ NATH UNION OF INDIA	BIMBISAR DASH, (SR. PANEL COUNSEL)	//
		VS	VS	0
201	TRP(C)/0000267/2023	UTPAL MANDAL NIRMALA LENKA	ANANTA BALLAV SATAPATHY	//
		VS	VS	0
202	TRP(C)/0000268/2023	BIRANCHI NARAYAN SAMAL RANU BEHERA	RABINDRA NATH PRUSTY	//
		VS	VS	0
203	TRP(C)/0000269/2023	ARJUNA MUDULI SWARUPA ACHARYA	ADV.	//
		VS	VS	0
204	TRP(C)/0000270/2023	SAILENDRA ACHARYA PRAJNA SARASWATI PANDA	SUDEEP KUMAR SARANGI	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :18/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	TRP(C)/0000271/2023	PRATYUSH KUMAR PANDA BARSHA RANI PANIGRAHY VS SRIRAM PADHY	SIDHARTH PRASAD DAS VS	// // ()
206	TRP(C)/0000272/2023	PRIYATTAMA DAS VS NIHAR RANJAN DAS	BHARAT JALLI VS	// // ()
207	TRPCRL/0000071/2023	SRIMATI SANJUKTA SINGH VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	/ /0 () //
208	WA/0002044/2023	STATE OF ODISHA VS MALATI KANHAR	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
209	WA/0002045/2023	STATE OF ODISHA VS PANCHANAN BISOYI	UTTAM KUMAR SAHOO,A.S.C VS	// () //
210	WA/0002046/2023	STATE OF ODISHA VS BAIRAGI CHARAN SAHOO	UTTAM KUMAR SAHOO,A.S.C VS	// () //
211	WA/0002047/2023	STATE OF ODISHA VS BANSHIDHAR SASMAL	UTTAM KUMAR SAHOO,A.S.C VS	// () //
212	WA/0002048/2023	STATE OF ODISHA VS CHATURBHUJA SAHOO	UTTAM KUMAR SAHOO,ASC VS	// () //
213	WA/0002049/2023	M/S.ALTRADE CONSTRUCTIONS PVT.LTD. VS TAHASILDAR, BBSR	SHIB SHANKAR MOHANTY VS	// () //
214	WA/0002050/2023	DEEPAK DAGA VS SANJAY NILKANTH DERKAR	SABYASACHI PANDA VS	// () //
215	WP(C)/0026786/2023	DINABANDHU NAYAK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// () //

ORISSA HIGH COURT**FILING REPORT AS ON :18/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0026787/2023	DINABANDHU SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
217	WP(C)/0026788/2023	RABINDRA DALAI VS STATE OF ODISHA	PIYUSH KUMAR MISHRA VS	// 0 //
218	WP(C)/0026789/2023	SATYABADI PADHI VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
219	WP(C)/0026790/2023	MAHODADHI BUILDERS PVT. LTD. BBSR VS ULASI VIHAR FLAT OWNERS WELFARE SOCIETY, PURI	AMIYA KUMAR BEURA VS	// 0 //
220	WP(C)/0026791/2023	AJIT KUMAR TULA @ TULO VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
221	WP(C)/0026792/2023	SUSHANTA KUMAR PRADHAN VS COLLECTOR CUM DM, KEONJHAR	LALITENDU BHUYAN VS	// 0 //
222	WP(C)/0026793/2023	PRAHALLAD PRADHAN VS COLLECTOR CUM DM, KEONJHAR	LALITENDU BHUYAN VS	// 0 //
223	WP(C)/0026794/2023	PRADIPTA KUMAR MOHARANA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
224	WP(C)/0026795/2023	JYOSTNARANI SWAIN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
225	WP(C)/0026796/2023	ASHOK KUMAR SAHU VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
226	WP(C)/0026797/2023	JANARDAN MISHRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
227	WP(C)/0026798/2023	SUDHIR RANJAN BARIK	RABINDRA NATH PRUSTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0026799/2023	SUMANTA KUMAR DASH	SURYAKANTA DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0026800/2023	BADAL CHANDRA MEHTA	BIJAYA KUMAR RAGADA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0026801/2023	DADHICHI COLLEGE OF PHARMACY, CUTTACK	JYOTI RANJAN DEO	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0026802/2023	DHANESWAR SAHOO	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0026803/2023	SUBASH CHANDRA ROUT	LAXMI KANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0026804/2023	MANORANJAN BEHERA	BIJAYA KUMAR RAGADA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0026805/2023	JAGABANDHU BEHERA	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0026806/2023	SARAT KUMAR NAYAK	LAXMI KANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0026807/2023	UMA PRASAD MISHRA	MANMAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0026808/2023	M/S. GEOLANE INFRASTRUCTURES (P) LTD.	KAJAL SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
238	WP(C)/0026809/2023	ABDUL HAMID @ ABDUL HAMEED @ ABDUL HAMID @ ABDUL HAMID @ ABDUL HAMEED	BIJAYA KUMAR RAGADA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		STATE OF ODISHA		//
239	WP(C)/0026810/2023	BABULA KUMAR CHOUDHURY	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		THE COMMISSIONER OF CT AND GST, ODISHA		//
240	WP(C)/0026811/2023	BOLANI ORES MINES PROVIDENT FUND TRUST, KEONJHAR	BININI SHANKAR DAS	//
		VS	VS	0
		REGIONAL PROVIDENT FUND COMMISSIONER II, KEONJHAR		//
241	WP(C)/0026812/2023	NALINI KUMAR SWAIN	MANMAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
242	WP(C)/0026813/2023	AKASH GIRI	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		THE COMMISSIONER OF CT AND GST, ODISHA		//
243	WP(C)/0026814/2023	SHASHI KANTA KAR	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		THE COMMISSIONER OF CT AND GST, ODISHA		//
244	WP(C)/0026815/2023	SAIENDRA NARAYAN LENKA		//
		VS	VS	0
		SANOFI INDIA LTD., MUMBAI		//
245	WP(C)/0026816/2023	UMESH CHANDRA BARIK	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		THE COMMISSIONER OF CT AND GST, ODISHA		//
246	WP(C)/0026817/2023	NARENDRA NAYAK	ANUP UDAYA SENAPATI	//
		VS	VS	0
		I.G. OF REGISTRATION, CUTTACK		//
247	WP(C)/0026818/2023	GOUTAM PATEL	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
248	WP(C)/0026819/2023	SUKANTILATA BHOKTA	BINI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
249	WP(C)/0026820/2023	SATYANANDA KHARSEL	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :18/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0026821/2023	BARUNA SAHOO VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
251	WP(C)/0026822/2023	RAJKISHOR PANIGRAHI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
252	WP(C)/0026823/2023	BENUDHAR BHUE VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
253	WP(C)/0026824/2023	UGRASEN DHARUA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
254	WP(C)/0026825/2023	ROSAN KUNDA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
255	WP(C)/0026826/2023	NILAMADHABA SAHU VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
256	WP(C)/0026827/2023	FAKIR ALI KHAN VS STATE OF ODISHA	SIBA SANKAR SAMANTARAY VS	// 0 //
257	WP(C)/0026828/2023	PRADIPTA KUMAR SAMAL VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
258	WP(C)/0026829/2023	GITA RANI BISWAL VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
259	WP(C)/0026830/2023	PIDUGU NAGARAJU VS D.G. OF POLICE, CRPF, NEW DELHI	SANGRAM KUMAR SINGH VS	// 0 //
260	WP(C)/0026831/2023	BHARATI VIDYA MANDIR, BBSR VS B.M.C., BBSR	SARTHAK PRADHAN VS	// 0 //
261	WP(C)/0026832/2023	SHAJI G.S.	SANGRAM KUMAR SINGH	//

ORISSA HIGH COURT**FILING REPORT AS ON :18/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0026833/2023	D.G. OF POLICE, CRPF, NEW DELHI PANKAJ KUMAR SADUAL	SRIDHAR RATH	//
		VS	VS	0
263	WP(C)/0026834/2023	STATE OF ODISHA MURALIDHAR SAHU	BHAKTA RANJAN BARIK	//
		VS	VS	0
264	WP(C)/0026835/2023	STATE OF ODISHA SRIKANT PRASAD PARIDA	BHAKTA RANJAN BARIK	//
		VS	VS	0
265	WP(C)/0026836/2023	STATE OF ODISHA PRAMOD KUMAR CHOUDHURY	BHAKTA RANJAN BARIK	//
		VS	VS	0
266	WP(C)/0026837/2023	STATE OF ODISHA MANJUBALA PANDA	BHAKTA RANJAN BARIK	//
		VS	VS	0
267	WP(C)/0026838/2023	STATE OF ODISHA PURNA CHANDRA BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
268	WP(C)/0026839/2023	STATE OF ODISHA RITA BAILA	PRAKASH KUMAR MISHRA	//
		VS	VS	0
269	WP(C)/0026840/2023	RANJITA BEHERA KAMALAKANTA DHADA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
270	WP(C)/0026841/2023	STATE OF ODISHA SATRUGHNA MOHANTY	BHAGABAN BEHERA	//
		VS	VS	0
271	WP(C)/0026842/2023	STATE OF ODISHA SUDHIR ROUT	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
272	WP(C)/0026843/2023	THE UNION OF INDIA M/S SUNBURN RETREAT PVT. LTD., BBSR	DIPTI RANJAN BHOKTA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0026844/2023	STATE OF ODISHA BASUDEV TUDU VS	GYANA RANJAN SETHI VS	// // ()
274	WP(C)/0026845/2023	STATE OF ODISHA UMESH PRASAD SHIAL VS	GYANA RANJAN SETHI VS	// // ()
275	WP(C)/0026846/2023	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	GOPINATH MISHRA VS	// // ()
276	WP(C)/0026847/2023	TAHASILDAR, MALKANGIRI DIBYABHARATI BISSOYI VS	DIPTI RANJAN BHOKTA VS	// // ()
277	WP(C)/0026848/2023	STATE OF ODISHA MAKUNDADEV RANA VS	MANORANJAN PADHI VS	// // ()
278	WP(C)/0026849/2023	TAHASILDAR, GHATGAON SACHIDANANDA DEHURY VS	SAROJ RANJAN SUBUDHI VS	// // ()
279	WP(C)/0026850/2023	COLLECTOR AND DM, ANGUL NEHA DECCOR, KHURDA VS	DEBASIS MISHRA VS	// // ()
280	WP(C)/0026851/2023	TATA POWER NORTHERN ODISHA DISTRIBUTION LTD., BALASORE PADMA NAYAK VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
281	WP(C)/0026852/2023	STATE OF ODISHA SANJEEB KUMAR PATRA VS	SANGRAM JENA VS	// // ()
282	WP(C)/0026853/2023	STATE OF ODISHA SUKHADA ACHARIYA VS	SURJYA NARAYAN SAHU VS	// // ()
283	WP(C)/0026854/2023	STATE OF ODISHA HIMANSU SEKHAR BARIK VS	SANGRAM JENA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :18/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0026855/2023	PRASANA KUMAR ACHARYA VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
285	WP(C)/0026856/2023	SHYAM SUNDAR PADHAN VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
286	WP(C)/0026857/2023	SIGMA SUBHALAXMI VS THE EXECUTIVE DIRECTOR, RETAILS SALE, IOCL, MUMBAI	MANOJ KUMAR MISHRA VS	// 0 //
287	WP(C)/0026858/2023	SARJAN BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
288	WP(C)/0026859/2023	JHUNU PADHI VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
289	WP(C)/0026860/2023	CHAKRA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
290	WP(C)/0026861/2023	PANKAJ KUMAR SWAIN VS UNION OF INDIA	NIRMAL RANJAN ROUSTRAY VS	// 0 //
291	WP(C)/0026862/2023	PRASANA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
292	WP(C)/0026863/2023	EKADASI BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
293	WP(C)/0026864/2023	RASAN KUMAR SAHOO VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
294	WP(C)/0026865/2023	DAMODAR DAS VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
295	WP(C)/0026866/2023	DAYASAGAR MEHER	PRASHANTA KUMAR NAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0026867/2023	ODISHA STATE CIVIL SUPPLIES CORP. LTD., BBSR DAITARI CHARAN SAHOO	PREMANANDA MOHANTY	//
		VS	VS	0
297	WP(C)/0026868/2023	STATE OF ODISHA PARAMANANDA GOUDA	BISWABIHARI MOHANTY	//
		VS	VS	0
298	WP(C)/0026869/2023	STATE OF ODISHA NILAMANI PANDA	PREMANANDA MOHANTY	//
		VS	VS	0
299	WP(C)/0026870/2023	STATE OF ODISHA SIDHARTHA SHANKAR DASH	ASWINI KUMAR DASH	//
		VS	VS	0
300	WP(C)/0026871/2023	STATE OF ODISHA BANALATA PANDA	PRASANNA KUMAR PANDA	//
		VS	VS	0
301	WP(C)/0026872/2023	STATE OF ODISHA SURESH CHANDRA MAHANTA	PREMANANDA MOHANTY	//
		VS	VS	0
302	WP(C)/0026873/2023	STATE OF ODISHA SUDARSAN NAYAK	KARUNAKAR RATH	//
		VS	VS	0
303	WP(C)/0026874/2023	STATE OF ODISHA BABULA KUMAR CHOUDHURY	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
304	WP(C)/0026875/2023	THE COMMNR. OF CT AND GST, ODISHA PRAKASH CHANDRA MALIK	LAXMAN BHOI	//
		VS	VS	0
305	WP(C)/0026876/2023	THE GOVT. OF ODISHA AMIYA KUMAR TRIPATHY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
306	WP(C)/0026877/2023	STATE OF ODISHA PRATIVA DAS	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :18/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0026878/2023	STATE OF ODISHA SAROJ KUMAR KAR VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
308	WP(C)/0026879/2023	STATE OF ODISHA AJAYA KUMAR SWAIN VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
309	WP(C)/0026880/2023	STATE OF ODISHA ASHOK KUMAR SWAIN VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
310	WP(C)/0026881/2023	STATE OF ODISHA PRADYUMNA KUMAR NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
311	WP(C)/0026882/2023	STATE OF ODISHA KANAKLATA SATAPATHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
312	WP(C)/0026883/2023	STATE OF ODISHA SUDHANSHU KUMAR PADHEE VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
313	WP(C)/0026884/2023	STATE OF ODISHA JAYANTA KUMAR DAS VS	SIBANARAYAN BISWAL VS	// // ()
314	WP(C)/0026885/2023	STATE OF ODISHA ANUSUYA SETHI VS	SUKANTA KUMAR NAYAK VS	// // ()
315	WP(C)/0026886/2023	STATE OF ODISHA NIMAI CHARAN BEHERA VS	UPENDRA KUMAR SAMAL VS	// // ()
316	WP(C)/0026887/2023	STATE OF ODISHA KAILASH CHANDRA BISWAL VS	SHASHI BHUSAN JENA VS	// // ()
317	WP(C)/0026888/2023	STATE OF ODISHA MANISH RANJAN MISHRA VS BIJAYALAXMI PANDA	BIBHU PRASAD TRIPATHY VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :18/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0026889/2023	M/S URMILA FLY ASH BRICKS, KHURDHA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	RUPAK KUMAR JENA VS	// 0 //
319	WP(C)/0026890/2023	SUNITA PRAHARAJ VS STATE OF ODISHA	KSHETRABASI MOHANTY VS	// 0 //
320	WP(C)/0026891/2023	M/S SASMITA MALLIK, KENDRAPARA VS THE B.M., UNION BANK OF INDIA	MANOJ KUMAR NAYAK VS	// 0 //
321	WP(C)/0026892/2023	SATRUGHNA SINGH VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //
322	WP(C)/0026893/2023	ARJUN MAJHI VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
323	WP(C)/0026894/2023	M/S RAM KRUSHNA CHATRIYA, KORAPUT VS THE ADDL. CT AND GST OFFICER, KORAPUT	SUBASH CHANDRA SAHOO VS	// 0 //
324	WP(C)/0026895/2023	M/S SUBHAM ENGINEERING WORK SHOP, BALASORE VS THE JOINT COMMNR. OF CT AND GST, BALASORE	SUBASH CHANDRA SAHOO VS	// 0 //
325	WP(C)/0026896/2023	SABITA MOHANTA VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //
326	WP(C)/0026897/2023	SHYAM SUNDAR GIRI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
327	WP(C)/0026898/2023	BHESAJ PANIGRAHI VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
328	WP(C)/0026899/2023	ASHOK KUMAR JENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
329	WP(C)/0026900/2023	LAMBODAR JOSHI	RANJIT SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0026901/2023	DIBYESWARI SAHOO	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0026902/2023	KALYANI BAG	NARESH CHANRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0026903/2023	KALA KUTU KHETI	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0026904/2023	BALMIKI RANA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0026905/2023	M/S SUBHAM ENGINEERING WORK SHOP, BALASORE	ABRAFULLA KUMAR SAMAL	//
		VS	VS	0
		THE JOINT COMMNR. OF CT AND GST, BALASORE		//
335	WP(C)/0026906/2023	BABITA PADHAN	NARESH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0026907/2023	BRAJA SUNDAR SAHOO	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0026908/2023	MADHABI PATEL	NARESH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0026909/2023	RAMESH CHANDRA PATEL	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0026910/2023	ANANDA CHARAN ROUT	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0026911/2023	SACHALA RANI PADHAN	NARESH CHANDRA JENA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0026912/2023	STATE OF ODISHA AKASH BEHERA VS	ASISH KUMAR RAY VS	// // ()
342	WP(C)/0026913/2023	STATE OF ODISHA KENDRIYA VIHAR RESIDENT WELFARE ASSOCIATION VS	ANIL KUMAR MISHRA VS	// // ()
343	WP(C)/0026914/2023	SAI ADITYA VENTURES PVT. LTD., JAJPUR PRANABANDHU SETHI VS	BHUBANESWAR DASH VS	// // ()
344	WP(C)/0026915/2023	STATE OF ODISHA PRATIMA BEHERA VS	BHUBANESWAR DASH VS	// // ()
345	WP(C)/0026916/2023	STATE OF ODISHA PRATAP KUMAR SAHOO VS	LAXMI NARAYAN RAYATSINGH VS	// // ()
346	WP(C)/0026917/2023	ADDL. COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BHADRAK SUNITA CHINDA VS	NARESH CHANDRA JENA VS	// // ()
347	WP(C)/0026918/2023	STATE OF ODISHA MAHIMA NAIK VS	ACHYUTANANDA PATTANAİK VS	// // ()
348	WP(C)/0026919/2023	CHAIRMAN CUM MD, MAHANADI COAL FIELDS LTD., SAMBALPUR ANANDA CHANDRA ROUT VS	LAXMI NARAYAN RAYATSINGH VS	// // ()
349	WP(C)/0026920/2023	ADDL. COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BALASORE CHAITANYA MALİK VS	RANJIT MOHANTY VS	// // ()
350	WP(C)/0026921/2023	STATE OF ODISHA JYOTSNA MAYEE DEO VS	NARESH CHANDRA JENA VS	// // ()
351	WP(C)/0026922/2023	STATE OF ODISHA KRUSHNA CHANDRA ROUT VS	BISWAJIT NAYAK VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :18/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0026923/2023	BIBEKANANDA SETHI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
353	WP(C)/0026924/2023	RAJA RAJENDRA PRASAD SAHOO VS SBI GENERAL INSURANCE CO. LTD., BBSR	DEBENDRA KUMAR DHAR VS	// 0 //
354	WP(C)/0026925/2023	RAJKISHORE PANI VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
355	WP(C)/0026926/2023	PRABHASINI BAG VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
356	WP(C)/0026927/2023	KALIPRASAD SATAPATHI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
357	WP(C)/0026928/2023	PADMA CHARAN SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	// 0 //
358	WP(C)/0026929/2023	GEETA PUTA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
359	WP(C)/0026930/2023	KAILASH CHANDRA MOHAPATRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
360	WP(C)/0026931/2023	SURYA PRASAD PANDA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
361	WP(C)/0026932/2023	SASMITA SAMAL VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
362	WP(C)/0026933/2023	LINGARAJ SAHU VS STATE OF ODISHA	RANJIT KUMAR LENKA VS	// 0 //
363	WP(C)/0026934/2023	MANAS KUMAR SAHOO	BIJAY KUMAR MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0026935/2023	SATYABADI DASH	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0026936/2023	M/S. THE MOTHER DIAGNOSTIC, CUTTACK	TUNA SAHU	//
		VS	VS	0
		THE AO, SBI, CUTTACK		//
366	WP(C)/0026937/2023	RABINDRA NATH PATRA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0026938/2023	SAROJINI NAYAK	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0026939/2023	MAMATA	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0026940/2023	KASHINATH MAHAPATRA	BRAHMANANDA TRIPATHY	//
		VS	VS	0
		COMMNR. CUM PRINCIPAL SECY, PG AND PENSION ADMINISTRATION DEPT., BBSR		//
370	WP(C)/0026941/2023	DR. CHANDI CHARAN DAS	SAMVIT MOHANTY	//
		VS	VS	0
		BBSR DEVELOPMENT AUTHORITY		//
371	WP(C)/0026942/2023	KUMARI BHATTA	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0026943/2023	ALEKH CHANDRA SAHOO @ ALEKH CHARAN SAHOO	KESHDEV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0026944/2023	BISWANATH NAYAK	NIRANJAN LENKA	//
		VS	VS	0
		COLLECTOR, NAYAGARH		//
374	WP(C)/0026945/2023	UTKAL RANJAN BARAL	HRUDANANDA MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :18/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0026946/2023	STATE OF ODISHA KIAPHULA SAHOO VS	JATESWAR NAYAK VS	// // ()
376	WP(C)/0026947/2023	STATE OF ODISHA SUBASH CHANDRA BHOI VS	NIRANJAN LENKA VS	// // ()
377	WP(C)/0026948/2023	STATE OF ODISHA ALOK RANJAN PATRA VS	SUBASH CH PANI VS	// // ()
378	WP(C)/0026949/2023	STATE OF ODISHA KIRANLAXMI INFRA PROJECTS, BBSR VS	BIBHUTI KESHARI BISWAL VS	// // ()
379	WP(C)/0026950/2023	STATE OF ODISHA SABITA BEHERA VS	NIRANJAN BISWAL VS	// // ()
380	WP(C)/0026951/2023	STATE OF ODISHA SHRI PANDUKESWAR MAHADEV BIJE, BBSR VS	PRASANTA KUMAR NAYAK VS	// // ()
381	WP(C)/0026952/2023	STATE OF ODISHA MANORAM DAS VS	SUBASH CH PANI VS	// // ()
382	WP(C)/0026953/2023	STATE OF ODISHA BIBHUTI BHUSAN LENKA VS	PRIYA RANJAN MISHRA VS	// // ()
383	WP(C)/0026954/2023	STATE OF ODISHA ABDUL OHID KHAN VS	SUBASH CH PANI VS	// // ()
384	WP(C)/0026955/2023	UNION OF INDIA LAXMIDHAR HATI VS	NIRANJAN BISWAL VS	// // ()
385	WP(C)/0026956/2023	STATE OF ODISHA LIPIKA PARIDA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :18/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0026957/2023	BISWANATH BEHERA VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
387	WP(C)/0026958/2023	KABITA PAN VS STATE OF ODISHA	UMAKANTA BARIK VS	// 0 //
388	WP(C)/0026959/2023	LALIT KUMAR ROUT VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
389	WP(C)/0026960/2023	VICTORIA BILUNG VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
390	WP(C)/0026961/2023	M/S SAI PRACHYA CONSTRUCTIONS, CUTTACK VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
391	WP(C)/0026962/2023	PRAFULLA KUMAR NAIK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
392	WP(C)/0026963/2023	RASHMI RANJAN MOHAPATRA VS PUNJAB NATIONAL PARK	DILLIP KUMAR PRADHAN VS	// 0 //
393	WP(C)/0026964/2023	CITICON ENGINEERS LTD. BBSR VS PRINCIPAL CHIEF COMMNR. OF INCOME TAX, BBSR	CHITRASEN PARIDA VS	// 0 //
394	WP(C)/0026965/2023	JANAMJAYA JENA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// 0 //
395	WP(C)/0026966/2023	ASHA VIJAYEENI SINGH VS BERHAMPUR UNIVERSITY, GANJAM	J.K.MISHRA (2) VS	// 0 //
396	WP(C)/0026967/2023	JANAMJAYA JENA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// 0 //
397	WP(C)/0026968/2023	ARVINDER SINGH CHHABRA	GHANASHYAM NAMTOAR	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0026969/2023	JANAMJAYA JENA	ABHAYA KUMAR PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0026970/2023	BIRABAR NAIK	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0026971/2023	JANAMJAYA JENA	ABHAYA KUMAR PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0026972/2023	BYOMAKESH NAYAK	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		UTKAL UNIVERSITY, BBSR		//
402	WP(C)/0026973/2023	MAHESH KUMAR AGRAWAL	SANJAY KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0026974/2023	JANAMJAYA JENA	ABHAYA KUMAR PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0026975/2023	M/S LAXMI EXPORTS, ANDHRA PRADESH	LALITENDU MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0026976/2023	SANJAYA KESHARI MOHAPATRA	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0026977/2023	SURESH KUMAR AGRAWAL	SANJAY KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0026978/2023	JANAMJAYA JENA	ABHAYA KUMAR PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0026979/2023	M/S LAXMI EXPORTS, ANDHRA PRADESH	LALITENDU MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0026980/2023	STATE OF ODISHA INSTITUTE OF PHARMACEUTICAL SCIENCE AND TECHNOLOGY, Bhubaneswar VS	CHITRANANDA MOHANTY VS	// // 0
410	WP(C)/0026981/2023	STATE OF ODISHA JANAMJAYA JENA VS	ABHAYA KUMAR PARIDA VS	// // 0
411	WP(C)/0026982/2023	STATE OF ODISHA COLLEGE OF PHARMACEUTICAL SCIENCES, PURI VS	JYOTI RANJAN DEO VS	// // 0
412	WP(C)/0026983/2023	STATE OF ODISHA GAJAPATI SCHOOL AND COLLEGE OF NURSING, PARADEEP VS	DEBAKHISHANANDA VS	// // 0
413	WP(C)/0026984/2023	THE COMMISSIONER-CUM-SECY., H AND FW DEPT., BBSR JANAMJAYA JENA VS	ABHAYA KUMAR PARIDA VS	// // 0
414	WP(C)/0026985/2023	STATE OF ODISHA PUSPITA JENA VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
415	WP(C)/0026986/2023	STATE OF ODISHA JANAK DEHURY VS	SATYAJIT BEHERA VS	// // 0
416	WP(C)/0026987/2023	STATE OF ODISHA MINATI SETHI VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
417	WP(C)/0026988/2023	COLLECTOR AND DM, KORAPUT JANAMJAYA JENA VS	ABHAYA KUMAR PARIDA VS	// // 0
418	WP(C)/0026989/2023	STATE OF ODISHA JAYASHREE PANDA VS	DEBENDRANATH MISRA VS	// // 0
419	WP(C)/0026990/2023	UNION OF INDIA DASHARATHI SAHOO VS	DEBENDRA NATH MISRA VS	// // 0
		UNION OF INDIA		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0026991/2023	SHREEKANTA ROUT VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// () //
421	WP(C)/0026992/2023	YAGYASENI SINGH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
422	WP(C)/0026993/2023	RAMARAMAN SETHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
423	WP(C)/0026994/2023	LAXMAN KUMAR NAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
424	WP(C)/0026995/2023	STRATEVISTA AUTOMOBILES PVT. LTD., KANIKA CHANDER PAL VS STATE TRANSPORT AUTHORITY ODISHA	CHANDER PAL VS	// () //
425	WPCRL/0000118/2023	JYOTI BEHERA VS THE SUPERINTENDENT OF POLICE, BARGARH	SUBHAM SHARMA VS	//0 () //
426	WPCRL/0000119/2023	SULOCHANA BARIK VS STATE OF ODISHA	SANKAR PRASAD PANI VS	//0 () //
427	ABLAPL/0008904/2023	TAPASWINI NAYAK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /348 /2023 () //
428	ABLAPL/0008905/2023	SUBAS DAS @ SUBHASH @ SUBASH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /73 /2023 () //
429	ABLAPL/0008906/2023	MANAS KUMAR SETHI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	TIHIDI /136 /2023 () //
430	ABLAPL/0008907/2023	BIJAYINI ROUT VS STATE OF ODISHA	GOPAL PRASAD LAL VS	DHAMA /104 /2023 () //
431	ABLAPL/0008908/2023	SIBAJI CHARAN MOHANTY	PRATAP KUMAR RAY	BALICHANDRAPUR /252 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0008909/2023	TARAKANTA JENA	RAJENDRA NARAYAN ROUT	BRAHMANITARANG /59 /2022
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0008910/2023	JAGANNATH OJHA	GOKULANANDA PADHI	MADHUPATNA /275 /2023
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0008911/2023	BARNALATA BHUJABALA @ BANALATA	GOPINATH MISHRA	KHURDA SADAR /146 /2023
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0008912/2023	BATAKRUSHNA MOHAPATRA @ SUKANTA MOHAPATRA	SARABRATA DASH	KHANTAPADA /1 /2020
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0008913/2023	MD WAHID	SAROJ BARIK	BALASORE SADAR /217 /2023
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0008914/2023	BOBBY SUNA	ARIJEET MISHRA	JEYPORE SADAR /219 /2023
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0008915/2023	GANIA SETHY @ RAJESH SETHY	DEEPAK KU SAHOO	MAHAKALPARA /185 /2023
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0008916/2023	MD. SARFARAJ JAWED @ M.S. JAWED	RAMAKANTA PRADHAN	EOW,BHUBANESWAR /16 /2023
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0008917/2023	KAMALA SETHI @ KAMALA SETHY	SMRUTI RANJAN DASH	UMERKOTE /79 /2023
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0008918/2023	AMAR SAHOO	DEEPAK KU SAHOO	MARSHAGHAI /158 /2023
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0008919/2023	NANDA @ PRASANNA KUMAR LENKA	DEEPAK KU SAHOO	MARSHAGHAI /513 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0008920/2023	STATE OF ODISHA PUSPALATA PAIKARAY VS	SRIKANTA PANDA VS	// KHANDAGIRI P.S. /333 /2023 ()
444	ABLAPL/0008921/2023	STATE OF ODISHA BIKASH CHANDRA PANDA VS	SRIKANTA PANDA VS	// KHANDAGIRI P.S. /333 /2023 ()
445	ABLAPL/0008922/2023	STATE OF ODISHA DUSASANA CHAMPATI VS	SRIKANTA PANDA VS	// KHANDAGIRI P.S. /333 /2023 ()
446	ABLAPL/0008923/2023	STATE OF ODISHA ABHISEK KHANDELWAL @ ABHISEKH KHANDWALTANMAY MISHRA VS	SRIKANTA PANDA VS	// MANGALA BAG /213 /2023 ()
447	ABLAPL/0008924/2023	STATE OF ODISHA SANJIB MOHAPATRA VS	SAROJ RANJAN SUBUDHI VS	// EOW,BHUBANESWAR /10 /2018 ()
448	ABLAPL/0008925/2023	STATE OF ODISHA PRADIP KULADEEP @ PRADIP KULDIP VS	MANORANJAN PADHY VS	// SEMILLIGUDA /146 /2022 ()
449	ABLAPL/0008926/2023	STATE OF ODISHA TILOTTAMA PATRA VS	PANCHANAN PANIGRAHI VS	// KHARABEL NAGAR P.S. /375 /2023 ()
450	ABLAPL/0008927/2023	STATE OF ODISHA SANTOSH BEHERA VS	DEEPAK KUMAR DAS VS	// CYBER CRIME AND ECONOMIC OFFENCES /13 /2023 ()
451	ABLAPL/0008928/2023	STATE OF ODISHA PANKAJ KUMAR BEJ VS	ADHIRAJ MOHANTY VS	// GHATAGAON /97 /2023 ()
452	ABLAPL/0008929/2023	STATE OF ODISHA MAKARU BUDEK VS	ARJUNA CHARANA BEHERA VS	// SAINTALA /125 /2022 ()
453	ABLAPL/0008930/2023	STATE OF ODISHA HERO MALLICK VS STATE OF ODISHA	SK. ZAFARULLA VS	// MANAMUNDA /182 /2019 () //

ORISSA HIGH COURT**FILING REPORT AS ON :18/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0008931/2023	HADIBANDHU MUDULI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /120 /2023 () //
455	ABLAPL/0008932/2023	NAGENDRA ROUT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /207 /2023 () //
456	ABLAPL/0008933/2023	DIPAK KUMAR MAHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
457	ABLAPL/0008934/2023	GOLEKHA SAHOO @ GOLIA VS STATE OF ODISHA	ADITI HOTA VS	KANIHA /79 /2023 () //
458	ABLAPL/0008935/2023	SANTOSH PARIDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /167 /2023 () //
459	ABLAPL/0008936/2023	RATIKANTA DEEP VS STATE OF ODISHA	DIPTIREKHA NANDA VS	JHARSUGUDA /409 /2023 () //
460	ABLAPL/0008937/2023	BISHNU CHARAN SAMAL VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	DHARMASALA /486 /2023 () //
461	ABLAPL/0008938/2023	DANDADHARA PENTHOI VS STATE OF ODISHA	SATYABRATA PANDA VS	ITAMATI /136 /2023 () //
462	ABLAPL/0008939/2023	ANUJA NANDA BISWAL VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	BAIDYANATHPUR /231 /2023 () //
463	ABLAPL/0008940/2023	DEBENDRA @ DEBENDRA KUMAR PRADHAN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	/ /0 () //
464	ABLAPL/0008941/2023	DEBRAJ MAHAPATRA VS STATE OF ODISHA	BIJAY SWAIN VS	ODAGAON /148 /2023 () //
465	ABLAPL/0008942/2023	MOHAMMAD ATIF	SANDEEP RAJ PANDA	TELKOI /112 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :18/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0008943/2023	STATE OF ODISHA PRANATI DASH	ACHYUTANANDA PATTANAIAK	// JANKIA P.S. /252 /2023
		VS	VS	()
467	ABLAPL/0008944/2023	STATE OF ODISHA JOSIYA RAHIT	PRASANNA KUMAR MISHRA	// CHANDRAPUR /64 /2021
		VS	VS	()
468	ABLAPL/0008945/2023	STATE OF ODISHA KESABA MUKHI @ ARJUN MUKHI	BHARAT BHUSAN ROURTRAY	// ANGUL TOWN /542 /2022
		VS	VS	()
469	ABLAPL/0008946/2023	STATE OF ODISHA AYUSMAN NAG @ BHATKHOU NAG	SURYAKANTA DWIBEDI	// BOLANGIR TOWN /426 /2022
		VS	VS	()
470	ABLAPL/0008947/2023	STATE OF ODISHA MAMITA NAYAK	SANTOSH KUMAR MAHANTY	// BELLAGUNTHA /346 /2023
		VS	VS	()
471	ABLAPL/0008948/2023	STATE OF ODISHA SABITA SAMANTARAY	MANAS KUMAR CHAND	// BEGUNIA P.S. /275 /2023
		VS	VS	()
472	ABLAPL/0008949/2023	STATE OF ODISHA DEBABRATA SAMANTARAY	MANAS KUMAR CHAND	// BEGUNIA P.S. /275 /2023
		VS	VS	()
473	ABLAPL/0008950/2023	STATE OF ODISHA SIPU @ DEBASISH MANSINGH	MANAS KUMAR CHAND	// KHURDA SADAR /220 /2023
		VS	VS	()
474	ABLAPL/0008951/2023	STATE OF ODISHA MIDULA NAG	SUSANTA KUMAR DASH	// MANGALA BAG /230 /2023
		VS	VS	()
475	ABLAPL/0008952/2023	STATE OF ODISHA BISMAYA KUMAR NANDA @ BISMAYA NANDA	DEBENDRA NARAYAN PATTANAIAK	// JAGATSINGPUR /87 /2023
		VS	VS	()
476	ABLAPL/0008953/2023	STATE OF ODISHA PRADIPTA KUMAR BEHERA	PANCHANAN PANIGRAHI	// KHARABEL NAGAR P.S. /375 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :18/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0008954/2023	STATE OF ODISHA BABULA NAYAK VS	CHHABI BEHERA VS	// MOHANA /107 /2023 ()
478	ABLAPL/0008955/2023	STATE OF ODISHA BAROOD KHAN VS	SANJIT KUMAR DAS VS	// NIALI /230 /2023 ()
479	ABLAPL/0008956/2023	STATE OF ODISHA KULAMANI SWAIN @ PARIDA VS	PRAVASH CHANDRA JENA VS	// NUAGAON /13 /2011 ()
480	ABLAPL/0008957/2023	STATE OF ODISHA MAHESWAR HATI VS	JNYANANANDA PANDA VS	// SPL.TASK FORCE /14 /2023 ()
481	ABLAPL/0008958/2023	STATE OF ODISHA RANJITARANI SAHU VS	JAYANTA KUMAR MAJHI VS	// BASTA /229 /2023 ()
482	ABLAPL/0008959/2023	STATE OF ODISHA SANTANA SAMAL VS	SAROJ KUMAR DASH VS	// BANARAPAL /293 /2023 ()
483	ABLAPL/0008960/2023	STATE OF ODISHA ASHWINI KUMAR SAHOO VS	SANTOSH CHANDRA ATABUDHI VS	// AIR FIELD P.S. /198 /2023 ()
484	ABLAPL/0008961/2023	STATE OF ODISHA DINABANDHU JENA VS	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /81 /2023 ()
485	ABLAPL/0008962/2023	STATE OF ODISHA SHYAM SUNDAR PANDA VS	BHAKTA BHUSHAN BARIK VS	// TOMANDO /210 /2023 ()
486	ABLAPL/0008963/2023	STATE OF ODISHA PRABIR KUMAR DAS VS	ABHISHEK DASH VS	// BARIPADA TOWN /491 /2023 ()
487	ABLAPL/0008964/2023	STATE OF ODISHA ABHIJIT NAIK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// RAIKIA /44 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0008965/2023	SANJEET CHOWDRY VS UNION OF INDIA	BIDYALOK MOHAPATRA VS	//0 0 //

ORISSA HIGH COURT

MISC CASES FILED on :18/08/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	13/2023 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	AGA
2	38/2023 WPCRL/118/2023	JYOTI BEHERA-MP	SUBHAM SHARMA
3	39/2023 CRP/30/2023	O.S.F.C.-MP	ABINASH ROUTRAY
4	46/2023 CRLMA/327/2023	BHARAT @ BHARAT CH. MOHANTY-MP	ADV.
5	59/2023 TRPCRL/71/2023	SRIMATI SANJUKTA SINGH-MP	RAKESH KUMAR MALLICK
6	183/2023 SA/40/1999	RUSIMANI-MP	M/S.S.MISRA
7	184/2023 SA/40/1999	RUSIMANI-MP	M/S.S.MISRA
8	185/2023 SA/40/1999	RUSIMANI-MP	M/S.S.MISRA
9	248/2023 CMAPL/607/2023	ASHOK KUMAR ROUT-MP	ARIJEET MISHRA
10	273/2023 CRLMP/1533/2023	NIMISH GADODIA-MP	
11	282/2023 TRP(C)/268/2023	RANU BEHERA-MP	RABINDRA NATH PRUSTY
12	283/2023 TRP(C)/269/2023	SWARUPA ACHARYA-MP	ADV.
13	284/2023 TRP(C)/168/2023	NIBEDITA CHANDRAKALA DEBI-MP	
14	285/2023 TRP(C)/270/2023	PRAJNA SARASWATI PANDA-MP	SUDEEP KUMAR SARANGI
15	285/2023 MATA/151/2023	BISAYA PARIDA-MP	SUSANTA KUMAR DASH
16	286/2023 TRP(C)/272/2023	PRIYATTAMA DAS-MP	BHARAT JALLI
17	286/2023 MATA/194/2022	SRIPADA SUAR-MP	GOPINATH MISHRA
18	288/2023 MATA/137/2022	JAYAPRADA TRIPATHY-MP	
19	289/2023 MATA/278/2023	RAMANANDA PANDA-MP	SATYABRATA MOHANTY
20	311/2023 RPFAM/259/2023	BISHNUPADA SAMAL-MP	AMAR BALLAV NANDA
21	312/2023 RPFAM/262/2023	ANANDA KUMAR PRADHAN-MP	AMITABH PRADHAN
22	313/2023 RPFAM/262/2023	ANANDA KUMAR PRADHAN-MP	AMITABH PRADHAN
23	319/2023 RVWPET/339/2023	UNION OF INDIA-MP	BIMBISAR DASH, (SR. PANEL COUNSEL)
24	347/2023 CONTC/7926/2022	RAJ KISHORE MOHARANA-MP	AUROVINDA MOHANTY
25	594/2023 CRLREV/144/2023	ANEETA PANDA-MP	RAMDAS ACHARY
26	595/2023	ARJUNA PRADHAN-MP	AMITAV TRIPATHY

27	CRLREV/431/2023 596/2023	ARJUNA PRADHAN-MP	AMITAV TRIPATHY
28	CRLREV/431/2023 597/2023	ARJUNA PRADHAN-MP	AMITAV TRIPATHY
29	CRLREV/431/2023 598/2023	TUKUNA@BICHITRA KUMAR SAHOO-MP	RASHMIKANTA MAHALIK
30	CRLREV/424/2023 599/2023	TUKUNA@BICHITRA KUMAR SAHOO-MP	RASHMIKANTA MAHALIK
31	CRLREV/425/2023 677/2023	D.M., ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
32	FAO/371/2023 678/2023	THE MANAGER LEGAL, M/S.SBI GENETAL INSURANCE CO. P.D.DUTTA	
33	FAO/267/2023 679/2023	D.M., ORIENTAL INSURANCE CO. LTD., BBSR-MP	G.P DUTTA
34	FAO/263/2023 680/2023	MANAGING COMMITTEE OF KADAVATTA HIGH SCHOOL	M.P.BUDHADEV ROUSTRAY
35	FAO/503/2018 681/2023	SASMITA RAY-MP	S.J.BISWAL
36	FAO/379/2023 909/2023	GRAM VIKASH HIGH SCHOOL, KONKIA, GANJAM-MP	BIGYAN KUMAR SHARMA
37	RSA/363/2023 910/2023	M/S. SIVASAKTI DEVELOPERS (PVT. LTD.)-MP	DILLIP KUMAR PRADHAN
38	CMP/931/2023 910/2023	PREMANANDA BEHERA-MP	PRASANNA KUMAR SWAIN
39	RSA/368/2022 911/2023	RANJIT KUMAR PRADHAN-MP	DEEPAK KUMAR DAS
40	CMP/144/2023 911/2023	SK. BUDHIA-MP	AJIT KUMAR TRIPATHY
41	RSA/364/2023 912/2023	THE SECY., BSE, ODISHA-MP	S.E.HAQUE
42	CMP/932/2023 912/2023	SK. BUDHIA-MP	AJIT KUMAR TRIPATHY
43	RSA/364/2023 913/2023	BIRANCHI NARAYAN MAHARANA-MP	DAMODAR DEO
44	CMP/933/2023 914/2023	SHANTI SEKHAR BARUA-MP	JYOTI PATNAIK
45	CMP/934/2023 1115/2023	DILLIP KUMAR KHORA-MP	MANORANJAN PADHY
46	BLAPL/10532/2022 1116/2023	ADYAJYOTI NAYAK-MP	MANORANJAN MISHRA
47	BLAPL/7654/2023 1117/2023	SUBABAN RANA @ SOBHABANA-MP	
48	BLAPL/4512/2021 1411/2023	SNIGDHAMAYEE PUROHIT-MP	JAGABANDHU SAHU
49	MACA/801/2023 1412/2023	SNIGDHAMAYEE PUROHIT-MP	JAGABANDHU SAHU
50	MACA/801/2023 1413/2023	DIVL. MANAGER, MAGMA HDI G.I.CO. LTD.-MP	G.P DUTTA
51	MACA/606/2023 1414/2023	D.M, MAGMA HDI GENERAL INSURANCE CO.LTD.-MP	G.P.DUTTA
52	MACA/602/2023 1415/2023	D.M, MAGMA HDI GENERAL INSURANCE CO.LTD.-MP	G.P.DUTTA
53	MACA/604/2023 1416/2023	MANAGER CLAIMS,BAJAJ ALLIANZ G.I.CO.LTD.-MP	
54	MACA/655/2017 1417/2023	MANAGER, LEGAL CELL, M/S. CHOLA M.S. G.I.CO. LTD.-MP	DAM ALI KHAN
55	MACA/571/2023 1418/2023	D.M.,ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
56	MACA/547/2023 1419/2023	MANAGER, LEGAL CELL, M/S. CHOLA M.S. G.I.CO. LTD.-MP	DAM ALI KHAN
57	MACA/571/2023 1530/2023	SURESH CHANDRA JENA-MP	RABI NARAYAN MOHANTY
	ABLAPL/5385/2020		

58	1531/2023 ABLAPL/8665/2023	KAILASH CHANDRA AGRAWAL-MP	SUBHAM AGRAWAL
59	1532/2023 ABLAPL/14236/2021	PRATAP BEHERA-MP	
60	1533/2023 ABLAPL/6696/2023	SHREEYA DASH-MP	
61	1534/2023 ABLAPL/6495/2020	DEEPAK PRASAD-MP	
62	1535/2023 ABLAPL/5573/2023	BABITA SAHOO-MP	
63	1536/2023 ABLAPL/2843/2023	PITABAS SAHU-MP	
64	1537/2023 ABLAPL/10696/2019	CHANDRAMANI GOUDA-MP	
65	1538/2023 ABLAPL/6097/2023	INDUMATI BISWAL-MP	
66	1539/2023 ABLAPL/6278/2023	BASANTI KARNA-MP	
67	1540/2023 ABLAPL/6012/2023	BISHNU PRIYA PRADHAN @ BISHNU PRIYA NAYAK-MP	
68	1976/2023 CRLA/47/2014	SARATHI PRADHAN-MP	M/S.S.S.RAY
69	1977/2023 CRLA/142/2022	JITEN@JITENDRA NATH@KALA PATRA-MP	LALITENDU BHUYAN
70	1978/2023 CRLA/925/2023	SILU BHOI-MP	DEBENDRA KUMAR SAHOO (1)
71	1979/2023 CRLA/925/2023	SILU BHOI-MP	DEBENDRA KUMAR SAHOO (1)
72	1980/2023 CRLA/433/2023	DHARANIDHAR SWAIN-MP	SANJUKTA PATRA
73	1981/2023 CRLA/926/2023	SHYAM SUNDAR BEHERA-MP	CHEERA RANJAN SATAPATHY
74	1982/2023 CRLA/926/2023	SHYAM SUNDAR BEHERA-MP	CHEERA RANJAN SATAPATHY
75	1983/2023 CRLA/926/2023	SHYAM SUNDAR BEHERA-MP	CHEERA RANJAN SATAPATHY
76	1984/2023 CRLA/927/2023	KANHA PRADHAN-MP	TANMAYA KUMAR MOHANTY
77	1985/2023 CRLA/927/2023	KANHA PRADHAN-MP	TANMAYA KUMAR MOHANTY
78	1986/2023 CRLA/928/2023	BANKA @ SANANDA KUMAR SAHOO @ SANAND KUMAR PRADHAN-MP	TANMAYA KUMAR MOHANTY
79	1987/2023 CRLA/928/2023	BANKA @ SANANDA KUMAR SAHOO @ SANAND KUMAR PRADHAN-MP	TANMAYA KUMAR MOHANTY
80	1988/2023 CRLA/929/2023	KUNU PUJHARI-MP	MANOJ KUMAR PANDA
81	1989/2023 CRLA/929/2023	KUNU PUJHARI-MP	MANOJ KUMAR PANDA
82	1990/2023 CRLA/929/2023	KUNU PUJHARI-MP	MANOJ KUMAR PANDA
83	1991/2023 CRLA/354/2022	SANJIB DAS-MP	JAYDEEP PAL
84	2589/2023 CRLMC/3698/2023	MANGULU SAHU-MP	ABINASH ROUSTRAY
85	2590/2023 CRLMC/3701/2023	RAJENDRA JENA@GOPAL@RAJENDRA KUMAR JENA-MP	SOUMYA RANJAN MOHANTY
86	2591/2023 CRLMC/2870/2023	AMULYA KUMAR MALLICK@ARU-MP	SAROJ MOHARANA
87	2592/2023 CRLMC/3706/2023	SUMITRA PARIDA-MP	RAGHUNATH BISWAL
88	2593/2023 CRLMC/3708/2023	TARAK SARKAR-MP	BISWAJIT NAYAK
89	2594/2023	GANDHARBASEN BEHERA-MP	SUDEEP KUMAR SARANGI

90	CRLMC/3709/2023 2595/2023	SOBHAN KRISHNA SAHU @ SOVAN KRISHNA SAHOO-MP	PULU KHANSAMA
91	CRLMC/3712/2023 2596/2023	BASANTA KU. JAIN-MP	PRASHANTA KUMAR NAYAK
92	CRLMC/3716/2023 2597/2023	KABITA HOTA-MP	PRAVASH CHANDRA JENA
93	CRLMC/3717/2023 2598/2023	BIJAY KUMAR KANSAL-MP	SIDHARTHA DAS
94	CRLMC/3718/2023 2599/2023	SEETAL CHOUDHURY-MP	TIRTH KUMAR SAHU
95	CRLMC/4019/2022 5526/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
96	WA/2044/2023 5527/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
97	WA/2044/2023 5528/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
98	WA/2044/2023 5529/2023	ODISHA STATE COOPERATIVE BANK LTD.-MP	BUDHADEV ROUTRAY
99	WA/399/2020 5530/2023	ODISHA STATE COOPERATIVE BANK LTD.-MP	BUDHADEV ROUTRAY
100	WA/399/2020 5531/2023	COMMISSIONER,CUTTACK MUNICIPAL CORPORATION, CUTTACK-MP	DEEPAK NAYAK
101	WA/508/2023 5532/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
102	WA/2045/2023 5533/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
103	WA/2045/2023 5534/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
104	WA/2045/2023 5535/2023	STATE ODISHA-MP	RABI NARAYAN MISHRA, AGA
105	WA/515/2022 5536/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
106	WA/2046/2023 5537/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
107	WA/2046/2023 5538/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
108	WA/2046/2023 5539/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
109	WA/2047/2023 5540/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
110	WA/2047/2023 5541/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
111	WA/2047/2023 5542/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,ASC
112	WA/2048/2023 5543/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,ASC
113	WA/2048/2023 5544/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,ASC
114	WA/2048/2023 5545/2023	DEEPAK DAGA-MP	SABYASACHI PANDA
115	WA/2050/2023 5546/2023	DEEPAK DAGA-MP	SABYASACHI PANDA
116	WA/2050/2023 12795/2023	DINABANDHU NAYAK-MP	ASHOK KUMAR BEHERA
117	WP(C)/26786/2023 12796/2023	ZONAL MANAGER, UCO BANK, BALASORE-MP	SUBRAT MISHRA
118	WP(C)/18677/2023 12797/2023	AJIT KUMAR TULA @ TULO-MP	SARBESWAR SAHOO
119	WP(C)/26791/2023 12798/2023	SUSHANTA KUMAR PRADHAN-MP	LALITENDU BHUYAN
120	WP(C)/26792/2023 12799/2023	PRAHALLAD PRADHAN-MP	LALITENDU BHUYAN
	WP(C)/26793/2023		

121	12800/2023 WP(C)/26794/2023	PRADIPTA KUMAR MOHARANA-MP	MANORANJAN PADHI
122	12801/2023 WP(C)/26799/2023	SUMANTA KUMAR DASH-MP	SURYAKANTA DWIBEDI
123	12802/2023 WP(C)/26800/2023	BADAL CHANDRA MEHTA-MP	BIJAYA KUMAR RAGADA
124	12803/2023 WP(C)/26804/2023	MANORANJAN BEHERA-MP	BIJAYA KUMAR RAGADA
125	12804/2023 WP(C)/26805/2023	JAGABANDHU BEHERA-MP	SAUBHAGYA KUMAR SAMAL
126	12805/2023 WP(C)/26809/2023	ABDUL HAMID @ ABDUL HAMEED @ ABDUL HAMID MOHAMED	CHHENDRA NAYAK BEHERA
127	12806/2023 WP(C)/26810/2023	BABULA KUMAR CHOUDHURY-MP	PRABODHA CHANDRA NAYAK
128	12807/2023 WP(C)/26811/2023	BOLANI ORES MINES PROVIDENT FUND TRUST, KEONJHAR	ABHANI SHANKAR DAS
129	12808/2023 WP(C)/26813/2023	AKASH GIRI-MP	PRABODHA CHANDRA NAYAK
130	12809/2023 WP(C)/26812/2023	NALINI KUMAR SWAIN-MP	MANMAYA KUMAR DASH
131	12810/2023 WP(C)/26814/2023	SHASHI KANTA KAR-MP	PRABODHA CHANDRA NAYAK
132	12811/2023 WP(C)/14936/2023	MADHUCHHANDA SAHOO-MP	DR. JITENDRA KUMAR LENKA
133	12812/2023 WP(C)/26815/2023	SAILENDRA NARAYAN LENKA-MP	
134	12813/2023 WP(C)/26421/2023	PABITRA BEHERA-MP	GOPAL KRUSHNA MOHANTY
135	12814/2023 WP(C)/26816/2023	UMESH CHANDRA BARIK-MP	PRABODHA CHANDRA NAYAK
136	12815/2023 WP(C)/26808/2023	M/S. GEOLANE INFRASTRUCTURES (P) LTD.-MP	KAJAL SAHOO
137	12816/2023 WP(C)/26828/2023	PRADIPTA KUMAR SAMAL-MP	SANGRAM KUMAR SINGH
138	12817/2023 WP(C)/26831/2023	BHARATI VIDYA MANDIR, BBSR-MP	SARTHAK PRADHAN
139	12818/2023 WP(C)/17371/2018	ACCENT PROPERTIES PVT.LTD.-MP	MR.BUDHADEV ROUTRAY,M/S.SASWAT DAS
140	12819/2023 WP(C)/9710/2015	MAGEMENT LIFT IRRIGATION DIVN.-MP	
141	12820/2023 WP(C)/11786/2023	SASHI DEI-MP	AFRAAZ SUHAIL
142	12821/2023 WP(C)/26839/2023	RITA BAILA-MP	PRAKASH KUMAR MISHRA
143	12822/2023 WP(C)/12461/2023	SASHI DEI-MP	AFRAAZ SUHAIL
144	12823/2023 WP(C)/26840/2023	KAMALAKANTA DHADA-MP	MANOJ KUMAR MOHANTY
145	12824/2023 WP(C)/26841/2023	SATRUGHNA MOHANTY-MP	BHAGABAN BEHERA
146	12825/2023 WP(C)/14601/2022	KIRTI RANJAN PRADHAN-MP	SAROJ KUMAR JEE
147	12826/2023 WP(C)/18002/2023	CHANDRAKANTA DEWANGAN-MP	DHANANJAYA MUND
148	12827/2023 WP(C)/26843/2023	M/S SUNBURN RETREAT PVT. LTD., BBSR-MP	DIPTI RANJAN BHOKTA
149	12828/2023 WP(C)/20870/2023	SUKANTA CHANDRA MOHANTY-MP	SRIDHAR RATH
150	12829/2023 WP(C)/28560/2020	SATISH SETHI-MP	SRIDHAR RATH
151	12830/2023 WP(C)/16562/2016	MAITREE SANSAD-MP	M/S.AJOYA MOHANTY
152	12831/2023	PADMA NAYAK-MP	DHIRENDRA KUMAR MOHAPATRA

153	WP(C)/26851/2023 12832/2023	PANKAJ KUMAR SWAIN-MP	NIRMAL RANJAN ROUSTRAY
154	WP(C)/26861/2023 12833/2023	RASAN KUMAR SAHOO-MP	KARUNAKAR RATH
155	WP(C)/26864/2023 12834/2023	DAYASAGAR MEHER-MP	PRASHANTA KUMAR NAYAK
156	WP(C)/26866/2023 12835/2023	PARAMANANDA GOUDA-MP	BISWABIHARI MOHANTY
157	WP(C)/26868/2023 12836/2023	BANALATA PANDA-MP	PRASANNA KUMAR PANDA
158	WP(C)/26871/2023 12837/2023	BABULA KUMAR CHOUDHURY-MP	PRABODHA CHANDRA NAYAK
159	WP(C)/26874/2023 12838/2023	SANDHYARANI MALIK-MP	
160	WP(C)/25311/2023 12839/2023	DR.PABITRANANDA DAS ADHIKARI-MP	M/S.SARVAVID S.PRADHAN
161	WP(C)/5652/2018 12840/2023	DR.PABITRANANDA DAS ADHIKARI-MP	M/S.SARVAVID S.PRADHAN
162	WP(C)/5652/2018 12841/2023	ASHISH KUMAR ROUT-MP	
163	WP(C)/30668/2022 12842/2023	M/S VEDANTA LTD., BBSR-MP	PRASHANTA KUMAR NAYAK
164	WP(C)/22689/2023 12843/2023	SADANANDA MOHAPATRA-MP	
165	WP(C)/24774/2023 12844/2023	JAYANTA KUMAR DAS-MP	SIBANARAYAN BISWAL
166	WP(C)/26884/2023 12845/2023	JAYANTA KU.BEHERA-MP	KALPATARU MISHRA
167	WP(C)/25275/2014 12846/2023	MAITREE SANSAD-MP	M/S.S.K.DAS, M.K.DAS
168	WP(C)/28252/2011 12847/2023	MANISH RANJAN MISHRA-MP	BIBHU PRASAD TRIPATHY
169	WP(C)/26888/2023 12848/2023	RAMANATH MISHRA-MP	BIBHU PRASAD DAS
170	WP(C)/17421/2023 12849/2023	M/S URMILA FLY ASH BRICKS, KHURDHA-MP	RUPAK KUMAR JENA
171	WP(C)/26889/2023 12850/2023	NIRANJAN BRAHMA-MP	DR. JITENDRA KUMAR LENKA
172	WP(C)/16957/2022 12851/2023	ARJUN MAJHI-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
173	WP(C)/26893/2023 12852/2023	M/S RAM KRUSHNA CHATRIYA, KORAPUT-MP	SUBASH CHANDRA SAHOO
174	WP(C)/26894/2023 12853/2023	M/S RAM KRUSHNA CHATRIYA, KORAPUT-MP	SUBASH CHANDRA SAHOO
175	WP(C)/26894/2023 12854/2023	M/S SUBHAM ENGINEERING WORK SHOP, BALASORE-MP	SUBASH CHANDRA SAHOO
176	WP(C)/26895/2023 12855/2023	SHYAMSUNDAR SENAPATI-MP	SIVA SANKAR CHAINI
177	WP(C)/16624/2022 12856/2023	M/S SUBHAM ENGINEERING WORK SHOP, BALASORE-MP	PRAFULLA KUMAR SAMAL
178	WP(C)/26905/2023 12857/2023	KENDRIYA VIHAR RESIDENT WELFARE ASSOCIATION, BBSR-MP	PRAFULLA KUMAR MISHRA
179	WP(C)/26913/2023 12858/2023	KENDRIYA VIHAR RESIDENT WELFARE ASSOCIATION, BBSR-MP	PRAFULLA KUMAR MISHRA
180	WP(C)/26913/2023 12859/2023	ALOK SAMAL-MP	M/S.J.M.PATTANAIAK
181	WP(C)/23217/2017 12860/2023	BIJAY RANASINGH-MP	
182	WP(C)/14564/2015 12861/2023	MAHIMA NAIK-MP	ACHYUTANANDA PATTANAIAK
183	WP(C)/26918/2023 12862/2023	ANADI PRASAD ROUT-MP	SATYAJIT SAMAL
	WP(C)/18609/2023		

184	12863/2023 WP(C)/23930/2023	PURNA CHANDRA SAHU-MP	
185	12864/2023 WP(C)/26933/2023	LINGARAJ SAHU-MP	RANJIT KUMAR LENKA
186	12865/2023 WP(C)/26931/2023	SURYA PRASAD PANDA-MP	MANOJ KUMAR PANDA
187	12866/2023 WP(C)/26941/2023	DR. CHANDI CHARAN DAS-MP	SAMVIT MOHANTY
188	12867/2023 WP(C)/26901/2023	DIBYESWARI SAHOO-MP	SUBHRANSU BHUSAN MOHANTY
189	12868/2023 WP(C)/26939/2023	MAMATA-MP	SIDHARTH PRASAD DAS
190	12869/2023 WP(C)/26942/2023	KUMARI BHATTA-MP	NIRANJAN BISWAL
191	12870/2023 WP(C)/29450/2022	DR.HADIBANDHU PANIGRAHY-MP	
192	12871/2023 WP(C)/23290/2023	DR. KAMAL PRASAD MOHANTY-MP	
193	12872/2023 WP(C)/26949/2023	KIRANLAXMI INFRA PROJECTS, BBSR-MP	BIBHUTI KESHARI BISWAL
194	12873/2023 WP(C)/26951/2023	SHRI PANDUKESWAR MAHADEV BIJE, BBSR-MP	PRASANTA KUMAR NAYAK
195	12874/2023 WP(C)/26957/2023	BISWANATH BEHERA-MP	SUJATA JENA
196	12875/2023 WP(C)/26959/2023	LALIT KUMAR ROUT-MP	SUJATA JENA
197	12876/2023 WP(C)/26962/2023	PRAFULLA KUMAR NAIK-MP	SUJATA JENA
198	12877/2023 WP(C)/26963/2023	RASHMI RANJAN MOHAPATRA-MP	DILLIP KUMAR PRADHAN
199	12878/2023 WP(C)/26964/2023	CITICON ENGINEERS LTD. BBSR-MP	CHITRASEN PARIDA
200	12879/2023 WP(C)/24549/2023	PRABIR KUMAR HARICHANDAN-MP	
201	12880/2023 WP(C)/26970/2023	BIRABAR NAIK-MP	SUJATA JENA
202	12881/2023 WP(C)/26973/2023	MAHESH KUMAR AGRAWAL-MP	SANJAY KUMAR SAMANTARAY
203	12882/2023 WP(C)/26774/2023	HINDUSTAN COPPER LTD., KOLKATA-MP	SIDHARTH SHANKAR PADHY
204	12883/2023 WP(C)/26973/2023	MAHESH KUMAR AGRAWAL-MP	SANJAY KUMAR SAMANTARAY
205	12884/2023 WP(C)/26975/2023	M/S LAXMI EXPORTS, ANDHRA PRADESH-MP	LALITENDU MISHRA
206	12885/2023 WP(C)/26977/2023	SURESH KUMAR AGRAWAL-MP	SANJAY KUMAR SAMANTARAY
207	12886/2023 WP(C)/26977/2023	SURESH KUMAR AGRAWAL-MP	SANJAY KUMAR SAMANTARAY
208	12887/2023 WP(C)/26979/2023	M/S LAXMI EXPORTS, ANDHRA PRADESH-MP	LALITENDU MISHRA
209	12888/2023 WP(C)/26985/2023	PUSPITA JENA-MP	BHABANI SANKAR TRIPATHY (1)
210	12889/2023 WP(C)/8123/2023	MANAS BARDHAN-MP	
211	12890/2023 WP(C)/26991/2023	SHREEKANTA ROUT-MP	PRASANTA KUMAR SAHOO
212	12891/2023 WP(C)/26995/2023	STRATEVISTA AUTOMOBILES PVT. LTD., KANIKA CHAANA	KAMDEEP PAL